श्री राज नाथ सिंह : सभापति महोदय माननीय मंत्री जी ने अपने उत्तर में कहा है कि नेशनल काउंसिल आफ एजुकेशनल रिसर्च एंड ट्रेनिंग और स्टेट काउंसिल आफ एजुकेशन रिसर्च एंड ट्रेनिंग का मैन आब्जेक्टिव स्कूल करिकुलम में समय-समय पर इम्प्रूवमेंट करना है। लेकिन मेरी निश्चित जानकारी है कि इस देश के कई राज्यों में विशेष रूप से उत्तर प्रदेश में स्टेट काउंसिल आफ एजुकेशनल रिसर्च एंड ट्रेनिंग की रिकमेंडेशन पर 1992 में वहां जो हिस्टरी मैथमेटिक्स और हिन्दी के पाठ्यक्रमों में कुछ संशोधन और परिवर्तन किए गए थे लेकिन वर्तमान सरकार ने बिना स्टेट काउंसिल आफ एजुकेशन रिसर्च एंड ट्रेनिंग की संस्तुति प्राप्त किए सामान्य शासनादेश के द्वारा उन सारे संशोधनों और परिवर्तनों को रद्द कर दिया है। मैं माननीय मंत्री जी से जानना चाहूंगा कि क्या इस मामले में वे हस्तक्षेप करने की कृपा करेंगे और साथ ही यह भी जानना चाहूंगा कि क्या स्टेट कांउसिल आफ एजुकेशनल रिसर्च एंड ट्रेनिंग को कुछ विशेष स्वायत्तता इस प्रकार की प्रदान करने की कोशिश भारत सरकार करेगी ताकि राज्य सरकारें मनमाने तरीके से हस्तक्षेप करना बन्द कर दें।

सभापति महोदया, दूसरा प्रश्न इसी के साथ में समान पाठ्यक्रमों के बारे में पूछना चाहूंगा क्योंकि हर स्टेट में जहां पर कुछ गवर्नमेंट स्कूल और गवर्नमेंट कालेज चलते हैं वहां पर बहुत सारे प्राइवेट स्कूल और प्राइवेट कालेज भी चलते हैं लेकिन उनके करिकुलम में बहुत बड़ा अन्तर होता है भिन्नता होती है। हर स्टेट में करिकुलम के मामले में एक समानता हो इस दृष्टि से क्या भारत सरकार विचार करेगी

कुमारी शैलजा : सभापति जी जहां तक लास्ट प्वाइंट का सावल है आदरणीय सदस्य ने खुद ही कहा है कि हर स्टेट में इसके बारे में स्टेट ही निर्णय ले पाएगी। उनके जो स्कूल और कालेज हैं, उनके बारे में सेंटर उन्हें कुछ नहीं कह सकता कि जो डिफरेंट स्कूल और कालेज हैं गवर्नमेंट के और प्राईवेट कि वह किस तरह से इनको करें। It is the States' concern. As regards curriculum, Sir, he referred to some changes that have taken place in the history books. We received a lot of complaints on that and we have taken a decision. As per our policy, there are four components which should form part of the curriculum all over the country and these are a study of the India's freedom movement, Constitutional obligations and a number of other points, on which the curriculum, the syllabis of different States should be based. The different SCERTS are supposed to keep this, in mind. Sir, in a Conference of the State Education Ministers and eminent educationists, which was convened on 1-2-93 for evolving a consensus opinion on the measures to be taken to prevent such kinds of distortions and changes, there was a consensus that a Plan of Action with the required Constitutional and Iegal authority should be formulated and the modalities for enforcing it should be provided So, we are trying to work on that, Sir.

SPDA Centres in UP

*563. DR. MURLI MANOHAR JOSHI:
SHRI TIRLOKI NATH CHATURVEDI:

Will the Minsiter of HUMAN RE-SAURCE DEVELOPMENT be pleased to state:

(a) whether U.P. Govemment have submitted schemes for setting up SPDA Centres in Sefai (Etawah), Bijnor, Saba' ranpur, Sultanpur, Hamirpur and Gha ziabad, if so, what was each scheme sub mitted and what is the present status of each scheme; end

(b) by when the Central Government's approval will be given for each scheme?

†The Question was actually asked on the floor of the House by Shri Triloki Nath Chaturvedi

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUKUL WASNIK): (a) and (b) A statement in laid on the tabic of the Howe.

Statement

(a) The position in respect of proposals for setting up of sit SPDA. Centres in Uttar Pradesh is as follows:

S. No.	Location of Centre	Date of submission by U.P. Govt. to Sports Authority of India	Present status
1	2	3	4
1.	SPDA Centre, Safai (Etawah)	April, 1991	Approved and Central assistance of Rs. 32 lakhs released.
2.	SPDA Centre, Bijnor	May, 1992	Following deficiencies have been conveyed to State Government: (i) Coverage of 44 blocks instead of required 80 blocks. (ii) Hostel drawing does not conform to standard drawing issued by SAI. (iii) Valuation of existing structures not done by Engineers.
3.	SPDA Centre, Saharanpur	May, 1992	Proposal withdrawn by Government of Uttar Pradesh on 21-11-1992.
4.	SPDA Centre, Sultanpur	May, 1992	Following deficiencies have been conveyed to the State Government: (i) Coverage of 60 blocks instead of required 80 blocks. (ii) The layout plan measurement of swimming pool and existing Multipurpose Hall not given. (iii) Hostel plan do not conform to standard drawing issued by SAI.

1	2	3	4
5	SPDA Centre, Hamirpur . .	January, 1993	Following deficiencies have been conveyed to State Government: (i) Layout plan of existing infrastructure and proposed infrastructure not given. (ii) The hostel plan do not conform to standard drawing issued by SAI.
6	SPDA Centre, Ghaziabad . .	February, 1993	The layout plan do not conform to standard drawing given by SAI. This deficiency has been conveyed to State Government.

(b) As already stated in part (a), the SPDA Centre at Safai (Etawah) has been approved by the Central Govern-ment. State Government is expected to communicate clarifications in recpect of other cases before Central Government considers the proposals for approval.

श्री त्रिलोकी नाथ चतुर्वेदी : श्रीमान, यह संतोष का विषय है कि उत्तर प्रदेश के जो 6 प्रस्ताव भारतीय खेल प्राधिकरण के समक्ष थे—एक साल से अधिक समय से——उनमें से एक को मंजूरी दे दी गयी है । एक उत्तर प्रदेश सरकार ने वापस ले लिया है । लेकिन बाकी जो प्रस्ताव हैं उनके संबंध में यह नहीं बताया गया है कि भारत सरकार या जो भारतीय खेल प्राधिकरण हैं उन का उत्तर कब उत्तर प्रदेश सरकार के पास गया कितना समय उन्होंने लिया। अत: एवं पहलीसप्लीमेंटरी का मेरा "अ" भाग यह है कि क्या मंत्रालय ने कोई ऐसी अवधि नियत की है जिसके अंदर इस विषय में उत्तर दिए जायें, और "ब" भाग मेरी पहली सप्लीमेंट्री का यह है कि चूंकि कुछ प्रस्तावों को इस कारण वापस कर दिया गया है कि उनमें जो मानक नक्शा है या प्लान है उसके अनुसार वह नहीं था । मैं यह भी मंत्री महोदय से जानना चाहता हूं कि क्या मानक नक्शा बनाते हुए किसी भी राज्य सरकार को इतनी भी स्वाधीनता नहीं है कि स्थानीय जो भी विभिन्नताएं हैं उनको भी ध्यान में रखा जाए ।

SHRI MUKUL WASNIK: Sir, the hon. Member. . , *(Interruptionss)*. . .

SHRI S. JAIPAL REDDY: Sir, Mr. Chaturvedi's Hindi is more difficult to follow than his English

MR. CHAIRMAN: I have followed. The Mnister has also followed.

SHRI MUKUL WASNIK: The hon. Member has asked for specific information as to when the Government of India has sen*t* the letter , to the UP Go-vernment asking it to complete certain formalities to see that these centres are approved. I would like to say that we wrote to the UP Govemment in September, 1993 on all the proposals which were with us from Uttar Pradesh. We have not yet received any response from the Government of Uttar Pradesh, As of now, we are having a continuous dialogue with the officials of the State. Re-centrally, when we had a meeting of the Spodts Ministers of various States, at that time also, this matter was taken up with the concerned officials. As far as setting any time-limit to Uttar Pradesh

Government is concerned. . . *(interruptions)* . ..

SHRI TRILOKI NATH CHATURVEDI: In view of the Model Plan, if there is a variation in the Model Plan, it is very easy to send a reply much earlier.

SHRI MUKUL WASNIK: What we have got during the Plan period for Uttar Pradesh as far as these centres are concerned is that we will have about 10-11 centres of SPDA in that State. But no time-limit as to when they have to respond to our letters, answers to our querries. has been kept. Regarding layout. where there were certain variations. I would like to mention that layout and everything else have to be done according to the requirement of the scheme. If the layout is according to the requirement, then, minor changes here or there can be accommodated. But it has to meet the objectives of the scheme

श्री त्रिलोकी नाथ चतुर्वेदी : श्रीमन्, मैं आपके माध्यम से दूसरा सप्लीमेंट्री, पूरक प्रश्न जो पूछना चाहता हूं वह यह है कि ढांचा तो बन जाता है मगर उनको सक्रिय बनाना है, जीवन्त बनाना है और उत्तर प्रदेश का काफी बडा क्षेत्रफल है, वहां की आबादी भी बहुत है और खेलकूद की परम्परा भी है । तो मैं मंत्री महोदय से अपने पूरक प्रश्न के "अ" भाग में यह जानना चाहता हूं कि उसको जीवन्त बनाने के लिए और समय समय पर उनकी अपग्रेडिंग होती रहे इसके लिए क्या सुविधाएं स्पोर्ट्स अथारिटी आफ इंडिया की तरफ से दे रहे हैं । "ब" भाग मेरा यह है कि यह स्कीम काफी समय से चल रही है और क्या मंत्री महोदय यह बताने का कष्ट करेंगे कि इसमें किस प्रकार से राज्य सरकारों को अधिक सहयोग मिल सके, राज्य सरकारें इसका अधिक उपयोग कर सकें इस दृष्टि से यह केंद्रीय स्कीम न रहकर वास्तव में चूंकि इसका संबंध विशेषतया राज्य सरकारों से है तो उनको अधिक से अधिक इसके लिए अवसर प्राप्त हो सकें तो क्या इसके आंकलन के लिए कोई कमैटी भी नियुक्त करने की उसकी इच्छा है ?

SHRI MUKUL WASNIK: Sir, these Centres are basically set up to scout talent and to see that they are provided with the best type of facilities available and are developed into centres of excellence. As far as the grant for these Centres is concerned, it is on a matching basis. We contribute Rs. .50 lakhs towards a particular Centre and Rs. 50 lakhs towards a particular Centre and Rs. 50 lakhs are contributed by the State concerned. As far as the review of the scheme is concerned, I would like to say that this scheme has not been in operation for a long time. It has been launched in 1991. But even though only three years have passed, we have decided that we need to review not only the SPDA but also the other schemes of the Sports Authority of India which includes "NSTC, SAG centres and sports hostels. And for this purpose, we had set up a Committee of the Tata Consultancy Services which is undertaking the study. And we expect hat they will submit their report during this month so that whatever needs to be done to make these schemes more and more effective, we are able to do ' Hi

SHRI TRILOKI NATH CHATURVEDI: Sir, my question was not about the financial allocation but about the technical guidance and the upgrading of these Centres. What kind help is avai-lable and forthcoming from the Sports Authority of India to make them really the centres of excellence? That was my question.

SHRI MUKUL WASNIK: Sir, We deploy coaches to these Centres from the Sports Authority of India. And wherever there is any requirement 'for developing those institutions into centres of excellence, we will provide all possible cooperation.

MR. CHAIRMAN: Shri Satya Prakash Malaviya,

श्री सत्य प्रकाश मालवीय : माननीय सभापति जी, उत्तर प्रदेश में 6 जगह से स्पोर्ट्स सेंटर खोलने के लिए प्रस्ताव आए थे, इसमें केवल सेफई मंजूर हुआ है जो कि इटावा में है। 32 लाख रुपया भारत सरकार ने रिलीज भी कर दिया है। सब को विदित है कि उत्तर प्रदेश के मुख्य मंत्री श्री मुलायम सिंह यादव सेफाई से आते हैं। वह स्वयं कुस्ती और दंगल के बड़े शौकीन हैं। जब वह छात्र थे और अध्यापक थे तो कुस्ती खेला करते थे मान्यवर, आज पं० मोती लाल नेहरू का जन्म दिवस है और 6 मई, 1861 को उनका जन्म हुआ था। सारा राष्ट्र आज उनका जन्म-दिन मना रहा है और लोक सभा सचिवालय को पं० मोती लाल नेहरू पर मेरे पास एक पुस्तक है जो आज वहां बंटी है उसमें लिखा है कि, "Pandit Motilal Nehru was athletic, fond of outdoor sports, especially wrestling."

और हिन्दी में इसका अनुवाद है, उनका शरीर पुष्ट था, वह खेलों, विशेष रूप से कुस्ती के शौकीन थे। एक तो मैं जानना चाहता हूं कि स्पोर्ट्स सैन्टर खोलने के लिए क्या नार्म्ज है? दूसरे चूंकि पं० मोती लाल नेहरू जी जल्दी ही इलाहाबाद चले गए थे। जन्म भर इलाहाबाद रहे और वहीं उनकी मृत्यु हुई। वहीं पर आनन्द भवन था। सारी आजादी की लड़ाई वहीं से लड़ी गई। तो मैं यह सुझाव देना चाहता हूं और पूछना भी चाहता हूं कि क्या इलाहाबाद में इसी तरीके का कोई केन्द्र खोलने पर भारत सरकार या स्पोर्ट्स का जो आपका प्राधिकरण है, वह विचार करेगा?

SHBI MUKUL WASNIK: Sir, we have no proposal at the moment from the State Government to open such a Centre in Allahabad. But, never the less, the suggestion which the hon. Member has made is an important suggestion .and we would try and see as to what type of scheme can be taken up in Allahabad so that the talent available in Allahabad can also be properly taken care of.

श्री सतीश प्रधान : सभापति महोदय, मैं माननीय मंत्री जी से यह जानना चाहता हूं कि बहुत सारे सेंटस हमने स्पोर्ट्स अथारिटी आफ इंडिया के खोल कर रखे हैं, वहां बच्चों को हम कोचिंग दे रहे हैं, ट्रेनिंग दे रहे हैं। फिर भी वहां से जो रिजल्ट्स हमें चाहिएं उतने अच्छे रिजल्ट्स वहां से हमें नहीं मिल पा रहे हैं। तो इसकी क्या वजह है यह मैं आपके पास से जानना चाहता हूं? साथ में, मैं यह भी जानना चाहता हूं कि मुम्बई में एक आपने सैन्टर खोल रखा है वह ठीक ढंग से नहीं चलता है। औरंगाबाद में सैन्टर खोला है जोकि अधूरा ही है क्योंकि वहां कंस्ट्रक्शन का आधा ही काम पूरा हुआ है और आप वहां से सेंटर शिफ्ट कर के अहमदाबाद ले गए हैं। तो मैं मंत्री महोदय से जानना चाहूंगा कि औरंगाबाद का यह अधूरा सेंटर जहां कि काम अधूरा पड़ा है, उसे आप पूरा करने की इच्छा रखते हैं? यदि रखते हैं तो यह काम कब तक पूरा होगा?

MR. CHAIRMAN; Please conclude because this is outside the main question. Does the Minister want to answer?

SHRI MUKUL WASNIK; He asked about the performance of those who have been recruited in the various centres of the Sports Authority. I would not like to make any controversial comment one way or the other because, at the moment, a study is being undertaken and the purpose behind conducting the study is only to see that the objectives of all these scheme are achieved and whatever needs to be done, will be done. As far as the Aurangabad sub-centre of the Sports Authority is concerned, I would like to mention that the Aurangabad sub-centre still continues to be there and will continue to be there. What is in Gandhinagar is the regional centre and what is in Aurangabad is the sub-centre of that

regional centre. To meet the infrastructural requirements in Aurangabad, we have already released a certain amount and we will see that a phases—it will be in phases—we complete the infrastructural facilities as soon as possible. I think the construction work for the hostel there would start very soon.

श्री राम गोपाल यादव : श्रीमान्, मैं आपके माध्यम से माननीय मंत्री जी को इस कार्य के लिए बधाई और धन्यवाद देता हूं कि उन्होंने कम-से-कम एक सेंटर के लिए सेंट्रल असिस्टेंस दी है जो कि मेरे गांव में है। श्रीमन, मैं जानना चाहता हूं कि दिल्ली से सहायता मिलने में कितनी दिक्कतें होती हैं और किस तरीके से सहायता मिलती है। श्रीमन् मैं इसके साथ ही सवाल यह करना चाहता हूं कि एक तरफ गवर्नमेंट खेलकूद और इस सब को प्रोत्साहन देने के लिए तमाम सेंटर्स खोलने के कार्यक्रम बना रही है दूसरी तरफ सारा हिन्दुस्तान जानता है कि इस देश में कुछ ऐसे स्वयंसेवी संगठन भी हैं जोकि बच्चों को तरफ हाफपेंट पहनाकर तमाम प्रकार की बातें सिखाते हैं और सांप्रदायिक विद्वेष जैसी बातें उनमें इंजेक्ट करते रहते हैं। क्या गवर्नमेंट के पास इस तरह की कोई योजना है कि इस तरह के सांप्रदायिक तत्वों के खिलाफ उनकी कोई रायवल ऐसी संस्था और सेंटर्स खोलें और जहां इस तरह की ट्रेनिंग दी जाय कि वे इस तरह के तत्वों का मुकाबला कर सकें।

SHRI MUKUL WASNIK: There is generally a problem of politics in sports. The hon Member is asking me to get some sports into politics. I would like to mention here that we have various schemes to promote cer-tain rural tournaments in various disciplines in the backward areas. We also give some financial assistance to the federations in the field of sports promotion, and if there is any specific request from the htm. Member, I would look into it and see as to what we can do.

MR. CHAIRMAN: Next question.

Percentage of Boys and girls not going to schools

564. SHRIMATI VEENA V)RMA:†

SHRI SUSHILKUMAR SAM-BHAJIRAO SHINDE:

Will the Minister of HUMAN *BE*-SOURCE DEVELOPMENT be pleased to state:

(a) what is the percentage of girls and boys who were not going to schools during the years 1990-91, 1991-92, 1992-93 and 1993-94;

(b) what is the total estimated member of boys and girls in the age groups between 5—10 and 11—14 years not going to Schools in the rural and urban areas in each State and Union Territory; and

(c) what is the estimated number of these children covered by informal education schools?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RE SOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OP CULTURES (KUMARI SELJA): (a) and (b) According to data annually collected from States the percentage of children not attending primary and upper primary schools in 1990-91 to 1992-93 was as below:

Year	Primary	Upper Primary
1390-91 . .	19.57	36.17
1991-92 . .	18.21	35.07
1992-93 . .	15.85	28.33

Such data is not available for 1993-94 and for rural and urban schools separately.

†The Question was actually asked as the floor of the House by Shrimati Veena Verma.